

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No(s). 206/2016

PARMANAND GUPTA

Appellant(s)

VERSUS

THE REGISTRAR,
HIGH COURT OF JUDICATURE AT ALLAHABAD

Respondent(s)

(With appln. (s) for exemption from filing O.T., permission to file additional documents and office report)

Date : 04/04/2016 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MR. JUSTICE PRAFULLA C. PANTFor Appellant(s) Mr. V. Shekhar, Sr.Adv.
Mr. V.J. Francis, Adv.
Mr. Anupam Mishra, Adv.
Mr. Anant Gautam, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E RApplication for exemption from filing
official translation is allowed.Heard learned counsel for the appellant and
perused the relevant material.

The appeal is admitted.

Until further orders, there shall be stay of
the impugned judgment and order dated 12.01.2016
passed by the High Court of Judicature at Allahabad
in Contempt Application (Criminal) No.3 of 2015.(Neetu Khajuria)
Sr.P.A.(Asha Soni)
Court Master